	Annexure-2														
	Name of the corporate debtor: Cleanopolis Energy Systems India Private Limited; Date of commencement of CIRP: 07-04-2021; List of creditors as on: 14-06-2021														
	(Amount in Rs.)														
	List of unsecured financial creditors belonging to any class of creditors														
SI No.	Name of	Identification	Details of	Claims received	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if any	
	creditor	No.								contingent	mutual dues, that	claim not	claim under		
			T		Amount Nature of Amount Whether related % of voting				claim	may be set - off	admitted	verification			
			Date of	Amount				Whether related							
			receipt	claimed	of claim	claim	covered by	party?	share in COC						
					admitted		Guarantee								
					l					1					